

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 62/2020

**In the matter of:**

Society for Alternative fuel  
& Environment

...Applicant

Versus

Union of India & Ors.

...Respondents

**NDOH:- 06.01.2021**

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Filed by

(Dr. Anwar Ali Khan)  
Sr. Environmental Engineer

Date: 05.01.2021

Place: New Delhi

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED  
25.08.2020.**

1. That this Hon`ble Tribunal took up the above referred matter on 25.08.2020 on the basis of the IA No. 261/2020, wherein it was alleged that vehicles dismantling units are being operated at Nilothi, Mangol Puri, Burari and Tikri Border. The geo locations of the units were also mentioned in the order passed by This Hon`ble Tribunal.
2. That, subsequent to the order passed by this Hon`ble Tribunal, DPCC officials inspected all the premises as per the geo coordinates and following action was initiated by DPCC:
  - (a) That a joint team of DPCC officials, Revenue Department, Local Police, Power Distribution Company and Local Municipal Authority were constituted to inspect and take action against the illegal vehicle dismantling units.
  - (b) That, geo coordinates of 6 locations were given in the order dated 25.08.2020, Joint team inspected all these locations and found 7 unit were being operated on these coordinates. All 7 units were effectively

closed, power connections were disconnected by power distribution companies. EDC of Rs 5 lakhs on each unit was imposed after following due process of law.

Out of 7, 1 unit has deposited the EDC amount of Rs 5 Lakhs to DPCC. Recovery Certificate against 6 units were issued to Revenue authorities to recover the EDC amount as arrear of land revenue.

(c) In addition to above, inspecting team found 3 more units functioning near to these co-ordinates. All three units were effectively closed, power connections were disconnected by power distribution companies. EDC of Rs 5 lakhs on each unit was imposed after following due process of law.

Out of 3, 1 unit has deposited the EDC amount of Rs 5 Lakhs to DPCC. Recovery Certificate against 2 units were issued to Revenue authorities to recover the EDC amount as arrear of land revenue.

List of above units are enclosed herewith as Annexure-1 (colly).

3. That, it is most respectfully submitted that office of Commissioner of Industries, is coordinating the issue of closure of Industries in residential/non-conforming areas in terms of the directions of the Hon'ble Supreme Court of India issued in W.P.(C) No. 4677/1985 titled as "MC Mehta vs. Union of India and Others". Office of the Commissioner of Industries is coordinating the Action Taken Report of all the Local Bodies/Municipal Authorities. The Chief Secretary Delhi has decided that action on non-conforming units has to be taken by Municipal authorities in their respective areas.

The present status report may kindly be taken on record.

  
(Dr. Anwar Ali Khan)

Sr. Environmental Engineer

Date: 04.01.2021

Place: Delhi



Information w.r.t Dismantling Units Effectively closed by CMCs ,with respect of NGT order Dated 25.08.2020  
in O.A No. 62/2020

S.No.	CMC	Name of unit	Adress of unit	Geo Tag	Inspection Date	Action taken	Activiy	EDC Imposed	EDC Received
1	VI	M/s Amraj Singh,	Opposite Shree Balaji Dharam Kata, Tek Chand Colony, Nilothi New Delhi 110041	Nilothi https://www.google.com/maps/place/28%C2%B038'35.9%22N+77%C2%B003'32.3%22E/@28.6433163,77.0567865,17z/data=!3m4!1s0x0:0x0!8m2!3d28.6433163!4d77.0589752?hl=en	09/09/2020	Unit Effectively Closed on 09/09/2020	Vehicle Cutting & Dismanling	Five Lakh Rupees Rs. 5,00,000/-	Nil
2	VI	M/s Narendra	No-25,ground floor, Kh. No-25/12, Vikash Vihar, Nilothi Extension, New Delhi 110041	Nilothi https://maps.google.com/maps?g=28.65591239929192%2C77.05640411376953&z=17&hl=en	09/09/2020	Unit Effectively Closed on 09/09/2020	Vehicle Cutting & Dismanling	Five Lakh Rupees Rs. 5,00,000/-	Nil
3	III	TITU TRADERS (M/S SH. YASH SHARMA)	B-74,in Front of BC-274,Electricity Pole No. HT-504-41/37 Mangolpuri-39	Mangol Puri https://www.google.com/maps/place/28%C2%B041'07.5%22N+77%C2%B006'03.3%22E/@28.6824678,77.0994021,15.5z/data=!4m5!3m4!1s0x0:0x0!8m2!3d28.6854038!4d77.100914?hl=en	10/09/2020	Unit Effectively Closed on 10/09/2020	Vehicle Cutting & Dismanling	Five Lakh Rupees Rs. 5,00,000/-	Nil
4	III	TITU TRADERS (M/S SH. GAURAV SHARMA)	B-64,in Front of BC-274,Electricity Pole No. HT-504-41/37 Mangolpuri-39	Mangol Puri https://www.google.com/maps/place/28%C2%B041'07.5%22N+77%C2%B006'03.3%22E/@28.6824678,77.0994021,15.5z/data=!4m5!3m4!1s0x0:0x0!8m2!3d28.6854038!4d77.100914?hl=en	10/09/2020	Unit Effectively Closed on 10/09/2020	Vehicle Cutting & Dismanling	Five Lakh Rupees Rs. 5,00,000/-	Nil

5	V	M/s R D Malik (Vehicle Scrap Cutting Unit)	Near Electric Pole: HT 503-33/18, Kh. No. 326/68, Nala Road, Shri Ram Welfare Colony, Mukundpur Part-II, Delhi-42	Burari <a href="https://www.google.com/maps/place/28%C2%B044'13.5%22N+77%C2%B011'23.6%22E/@28.7370748,77.1876886,17z/data=!3m1!4b1!4m5!3m4!1s0x0:0x0!8m2!3d28.7370748!4d77.1898773?hl=en">https://www.google.com/maps/place/28%C2%B044'13.5%22N+77%C2%B011'23.6%22E/@28.7370748,77.1876886,17z/data=!3m1!4b1!4m5!3m4!1s0x0:0x0!8m2!3d28.7370748!4d77.1898773?hl=en</a>	11/09/2020	Unit Effectively Closed on 11/09/2020	Vehicle Cutting & Dismantling	Five Lakh Rupees Rs. 5,00,000/-	Nil
6	VI	M/s Rajan	Near Surya Dhram Kanta Gali No.2, PVC market Village Tikri Kalan, New Delhi 110041	<u>Tikri border</u> <a href="https://maps.app.goo.gl/Du8sGjiMeGpxKqnY9">https://maps.app.goo.gl/Du8sGjiMeGpxKqnY9</a>	11/09/2020	Unit Effectively Closed on 11/09/2020	Vehicle Cutting & Dismantling	Five Lakh Rupees Rs. 5,00,000/-	Nil
7	VI	M/s Mukherjee Cranes	Kh. 85/25, VPO Ghevra, Delhi 81	Tikri border <a href="https://maps.google.com/maps?q=28.683256149291992%2C76.96076965332031">https://maps.google.com/maps?q=28.683256149291992%2C76.96076965332031</a>	09/09/2020	Unit Effectively Closed on 09/09/2020	Vehicle Cutting & Dismantling	Five Lakh Rupees Rs. 5,00,000/-	Five Lakh Rupees Rs. 5,00,000/-

Information w.r.t Dismantling Units Effectively closed by CMCs ,Those Units were not in NGT order Dated 25.08.2020 in O.A No. 62/2020

S.No.	CMC	Name of unit	Geo Tag	Adress of unit	Inspection Date	Action taken	Activiy	EDC Imposed	EDC Recived
1	VI	M/s Surjeet Singh Lakhra	This unit was not in NGT order but effectively closed based on information provided by locals	Near Metro Pillar No.548, Kh.111/1, Mundka, Nearby Pepsi Factory, New Delhi 110041	11/09/2020	Unit Effectively Closed on 11/09/2020	Vehicle Cutting & Dismanling	Five Lakh Rupees Rs. 5,00,000/-	Five Lakh Rupees Rs. 5,00,000/-
2	CMC V	M/s New Vishkarma Motors (Vehicle Scrap Cutting Unit)	This unit was not in NGT order but effectively closed based on information provided by locals	Near Electric Pole: HT 503-33/15, Kh. No. 326/68, Nala Road, Shri Ram Welfare Colony, Mukundpur Part-II, Delhi-42	11/09/2020	Unit Effectively Closed on 11/09/2020	Vehicle Cutting & Dismanling	Five Lakh Rupees Rs. 5,00,000/-	Nil
3	CMC V	M/s Mohd. Irfan (Vehicle Scrap Cutting Unit)	This unit was not in NGT order but effectively closed based on information provided by locals	Near Electric Pole: HT 503-33/20, Kh. No. 326/68, Nala Road, Shri Ram Welfare Colony, Mukundpur Part-II, Delhi-42	11/09/2020	Unit Effectively Closed on 11/09/2020	Vehicle Cutting & Dismanling	Five Lakh Rupees Rs. 5,00,000/-	Nil

*Handwritten signature*